

Ref: 156/2018-19

23.04.2018

Mr. Mahesh Sureka,  
Official Liquidator  
Deep Water Services India Limited(In Liquidation)  
Energy House  
81, Dr. D N Road  
Mumbai 400001

Dear Sir,

We are enclosing herewith Submission of proof of claim in respect of the liquidation of Deep Water Services (India Limited) under the Insolvency and Bankruptcy Code, 2016.

Yours faithfully,

  
CHARTERED ACCOUNTANTS



Encl: As Above

**SCHEDULE II  
FORM C**

**PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES**  
(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)  
Date: 25.04.2018

To  
The Liquidator  
Deep Water Services (India) Limited  
Energy House  
81, Dr. D N Road  
Mumbai 400001

Varma and Varma  
Chartered Accountants,  
Unit No. 101, Option Primo,  
Plot No. X-21, MIDC Road No.21  
Andheri East, Mumbai

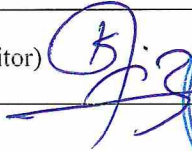

**Subject:** Submission of proof of claim in respect of the liquidation of Deep Water Services (India Limited) under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Varma and Varma hereby submits this proof of claim in respect of the liquidation of Deep Water Services (India Limited). The details for the same are set out below:

1	NAME OF OPERATIONAL CREDITOR	Varma and Varma Chartered Accountants, FRN004532S
	IDENTIFICATION RECORDS OF ALL THE PARTNERS	Form 27 relating to our firm in the records of ICAI attached substantiate the Partners.
2	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Unit No. 101, Option Primo, Plot No. X-21, MIDC Road No.21 Andheri East, Mumbai
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : 2,30,000 INTEREST : TOTAL CLAIM :
4	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Invoice
5	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NA
6	DETAILS OF HOW AND WHEN DEBT INCURRED	Invoice raised for Rs 2,30,000/- in July 2016 is still outstanding
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA
8	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NA
9	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	State Bank of India Kasturi Nagar Branch, Bangalore 560043 Account Number: 32973032438 IFSC Code: SBIN0010365 Swift code: SBININBB223
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Resolution appointing as auditors (ii) Copy of audit report to verify that work was completed (iii) Invoice no.132 dated 13.07.2016



Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)		
Name in BLOCK LETTERS: FIZO KOLLANOOR JOSE		
Position with or in relation to creditor : Partner		
Address of person signing: Unit No. 101, Option Primo, Plot No. X-21, MiDC Road No.21 Andheri East, Mumbai		

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.